

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 35 of 2018

M/s Beekay Steel Industries Limited, Jamshedpur

... .. Appellant

Versus

Commissioner of Central Excise & Service Tax, Jamshedpur

... .. Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant : Mr. P.A.S. Pati, Advocate

For the Respondent : Mr. Ratnesh Kumar, Advocate

Oral Order

05/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)